

HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503

OUT-AT-ONCE

No. /DHC/GAZ.-IIB/G-8/NGT/2023

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Principal District & Sessions Judge-
cum-Special Judge (PC Act) (CBI),
Rouse Avenue Court Complex,
New Delhi.

Sub.: Appointment of Sh.Ankit Singla, DHJS, to the post of Registrar, National Green Tribunal, Principal Bench, New Delhi, on deputation basis.

Sir,

I am directed to forward herewith a copy of letter No. NGT/PB/16/Admin/2016/Vol.VIII/691 dated 25.05.2023 of the Registrar General, National Green Tribunal, on the above subject, and to request you to kindly relieve Sh.Ankit Singla, an officer of Delhi Higher Judicial Service, so as to enable him to join as Registrar in the National Green Tribunal, Principal Bench, New Delhi, on deputation basis, w.e.f., 29.05.2023, initially for a period of one year.

I am further directed to request you that the LPC alongwith Service Book and Leave Record in respect of the officer may also be forwarded to the National Green Tribunal, Principal Bench, New Delhi for further necessary action.

Yours sincerely,

(Amit Narayan Bharthuar)
Assistant Registrar (Gaz.-IIB)
for Registrar General

Encl: As above

Endst. No. /DHC/GAZ.-IIB/G-8/NGT/2023

Copy forwarded for information and necessary action to:-

1. The Registrar General, National Green Tribunal (Principal Bench), Faridkot House, Copernicus Marg, New Delhi-110001.
2. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
3. Joint Registrar (Gaz.-IA), Delhi High Court, New Delhi.
4. Joint Registrar (Gaz.-IB), Delhi High Court, New Delhi.

dated:

(Sandeep Kumar)
Administrative Officer (Judicial)(Gaz.-IIB)

Judt. Br.
P. D. S. J. (H. Q.)
29/5/23

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2023/43479-465

Dated, Delhi the 10 MAY 2023

Sub:- Appointment of Sh. Ankit Singla, DHJS, to the post of Registrar, National Green Tribunal, Principal Bench, New Delhi on deputation basis.

Copy forwarded for information and necessary to :-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T.Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi..
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

Kaveri Baweja

(Kaveri Baweja)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi